

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**AHMEDABAD**  
**COURT - 2**

ITEM No.4 - IA/746(AHM)2024  
in  
**CP(IB) 53 of 2017**

**Proceedings under Section 7 IBC**

**IN THE MATTER OF:**

ICICI Bank Ltd  
V/s  
ABG Shipyard Ltd

.....Applicant

.....Respondent

**Order delivered on: 10/05/2024**

**Coram:**

**Mrs. Chitra Hankare, Hon'ble Member(J)**  
**Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)**

**PRESENT:**

For the Applicant : Mr. Monaal Davawala, Adv.  
For the Respondent :

**ORDER**

**IA/746(AHM)2024**

This application is filed for placing on record the 20<sup>th</sup> progress report. The same is taken on record, with all just exceptions.

Place report with main file for further reference.

Accordingly, IA 746 of 2024 stands disposed of

-Sd-

**DR. V. G. VENKATA CHALAPATHY**  
**MEMBER (TECHNICAL)**

-Sd-

**CHITRA HANKARE**  
**MEMBER (JUDICIAL)**